

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Civil Appeal No(s). 847/2012

INDIAN GRANITE CRUSHING CVOMPANY

Appellant(s)

VERSUS

COMMR.OF COMMERCIAL TAXES LUCKNOW

Respondent(s)

Date : 03/09/2015 This appeal was called on for hearing today.

For Appellant(s)

Mr. T. Mahipal, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service upon the sole respondent is complete but none
has entered appearance.

Matter stands complete. Registry to process the matter
for being listed before the Hon'ble Court as per rules.
However, appellant has to file affidavit of valuation within
two weeks time.

(RACHNA GUPTA)
Registrar